

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF 'PERIWINKLE HERBALS PRIVATE LIMITED'

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Periwinkle Herbals Private Limited
2.	Date of incorporation of corporate debtor	23.11.2013
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24100DL2013PTC260684
5.	Address of the registered office and principal office (if any) of corporate debtor	3D & C, 3 rd Floor, Gopala Tower, Rajendra Place, New Delhi – 110 008
6.	Date of closure of Insolvency Resolution Process	23.11.2023
7.	Liquidation commencement date of corporate debtor	22.12.2023 (Order for initiation of Liquidation Process was passed on 23.11.2023, however on an application filed by erstwhile Liquidator, undersigned was appointed as Liquidator vide order dated 21.12.2023, copy of which was received by undersigned on 22.12.2023.)
8.	Name and registration number of the insolvency professional acting as liquidator	Name – Satish Joshi IBBI Regn No. - IBBI/IPA-001/IP-P-01295/2018-2019/12306
9.	Address and e-mail of the liquidator, as registered with the Board	Regd Address – F-207, Aditya Trade Tower, Plot No. 4, Local Shopping Center, Pocket O&P, Dilshad Garden, Delhi – 110 095 Regd. Email - recourse2018@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address for correspondences – F-207, Aditya Trade Tower, Plot No. 4, Local Shopping Center, Pocket O&P, Dilshad Garden, Delhi – 110 095 Email for correspondences - cirp.periwinkle@gmail.com
11.	Last date for submission of claims	21.01.2024

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench III has ordered the commencement of liquidation of the **Periwinkle Herbals Private Limited** on **23.11.2023** (Order for initiation of Liquidation Process was passed on 23.11.2023, however on an application filed by erstwhile Liquidator, undersigned was appointed as Liquidator vide order dated 21.12.2023, copy of which was received by undersigned on 22.12.2023.)

The stakeholders of **Periwinkle Herbals Private Limited** are hereby called upon to submit their claims with proof on or before 21.01.2024, to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Prescribed Forms may be downloaded from <https://ibbi.gov.in/en/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

**Satish Joshi**

Liquidator in the matter of Periwinkle Herbals Private Limited
IBBI Regn No. - IBBI/IPA-001/IP-P-01295/2018-2019/12306
AFA Valid till – 22nd December' 2024

Date – 27th December' 2023
Place - Delhi